

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In order to ensure equal pendency of 5 year old cases, the following cases mentioned in Column No. 3, presently pending in the court of Addl. Sessions Judges/PO-MACTs (Central) mentioned in Column No.2 are hereby withdrawn and assigned to the Court of Additional Sessions Judges/PO-MACTs (Central) mentioned in the Column No.4 for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court (Column No.2)	5 year and 10 year old cases as per list attached (Column No.3)	Name of the transferee Court (Column No.4)
1	Ms. Poonam Chaudhary Addl. Sessions Judge-02 (Central)	S.No. 1 to 7 (five year old)	Sh. Ashish Aggarwal Addl. Sessions Judge-03 (Central)
		S.No. 8 to 10 (five year old)	Sh. Prashant Kumar Addl. Sessions Judge-04 (Central)
2	Sh. Mohd. Farrukh Addl. Sessions Judge-05 (POCSO)(Central)	S.No. 1 to 3 (five year old)	Ms. Deepali Sharma Addl. Sessions Judge-01 (POCSO) (Central)
3	Sh. Rakesh Kumar-III PO-MACT (Central)	S.No. 1 to 25 (five year old)	Sh. Pawan Kumar Jain PO-MACT (Central)

Besides the above cases mentioned in the list, if there is any connected matter(s) left over the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for Order/Judgment and designated work shall not be transferred.

Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court(s) well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

No. 889/32036-068 /F.3(4)/AD&SJ/Gaz/2019

Delhi
Dated: 04 APR 2019

Copy forwarded for information & necessary action to :

Sub:- Equalization of 5 year old cases.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, In-charge (Lock-up) Tis Hazari Courts, Delhi.
5. The PS/Reader to undersigned.
6. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
7. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi) THC to display the transferred cases list on the website.
9. For uploading LAYERS.

Talwant Singh
District & Sessions Judge (HQs)
Delhi